

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.687/2016

JAMIL

Appellant

VERSUS

STATE OF UTTAR PRADESH

Respondent

[ORIGINAL RECORDS (PHYSICAL FORM) HAVE BEEN RECEIVED]

Date : 04-06-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

PARTIAL COURT WORKING DAYS BENCH

For Appellant(s) : Mrs. Mona K. Rajvanshi, AOR
Mr. Anurag Kashyap, Adv.

For Respondent(s) : Mr. Divyesh Pratap Singh, Adv.
Mr. Yasharth Kant, AOR
Ms. Sonal Kushwah, Adv.

Mr. P. K. Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Re-list the criminal appeal after partial court working days.

(MANIK KUMAR)
SENIOR PERSONAL ASSISTANT

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)